

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

45. CA/211 /2021, CA/251/2021, CA/113/2021,
CA/363/2021, CA/295/2021, CA/351/2021, CA/210/2021,
CA/213/2021, CA/212/2021, CA/65/2022 & IA/18/2022 CP/115(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: UOI MINISTRY OF CORPORATE AFFAIRS REGIONAL
DIRECTOR WESTERN REGION MUMBAI
Vs.
CG POWER AND INDUSTRIAL SOLUTIONS LIMITED

SECTION: 241(1) & 242(4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
21.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/